

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.19 of 2020

Asha Devi

... .. Appellant/s

Versus

Narendra Jangbahadur

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Rajani Ranjan Pd. Singh, Advocate
For the Respondent/s : Mr. Ravindra Kumar, Advocate

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

7 30-04-2026 Heard in Part.

2. List this appeal on 07.05.2026.

(Rudra Prakash Mishra, J)

Raj Kishore/-

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